

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

CIVIL APPEAL NO(S). 2845/2017

COAL INDIA LTD & ANR.

Appellant(s)

VERSUS

COMPETITION COMMISSION OF INDIA & ANR.

Respondent(s)

(IA No. 67308/2021 - APPROPRIATE ORDERS/DIRECTIONS
 IA No. 30547/2018 - APPROPRIATE ORDERS/DIRECTIONS
 IA No. 29248/2018 - BRING ON RECORD SUBSEQUENT FACTS
 IA No. 70839/2022 - CLARIFICATION/DIRECTION
 IA No. 47174/2018 - CLARIFICATION/DIRECTION
 IA No. 115848/2023 - CLARIFICATION/DIRECTION
 IA No. 87971/2017 - CLARIFICATION/DIRECTION
 IA No. 121292/2022 - CLARIFICATION/DIRECTION
 IA No. 77754/2022 - EARLY HEARING APPLICATION
 IA No. 1/2017 - EX-PARTE STAY
 IA No. 7135/2023 - INTERVENTION APPLICATION
 IA No. 91462/2018 - PERMISSION TO FILE ADDITIONAL
 DOCUMENTS/FACTS/ANNEXURES
 IA No. 2/2017 - PERMISSION TO FILE ANNEXURES
 IA No. 3/2017 - PERMISSION TO FILE ANNEXURES)

WITH

CONMT. PET.(C) No. 896/2018 in C.A. No. 2845/2017 (XVII)

Date : 13-11-2024 These matters were called on for hearing today.

CORAM :

HON'BLE MRS. JUSTICE B.V. NAGARATHNA
 HON'BLE MR. JUSTICE NONGMEIKAPAM KOTISWAR SINGH

For Appellant(s) Mr. Ranjit Kumar, Sr. Adv.
 Ms. Sheena Taqui, Adv.
 Ms. Akansha Saini, Adv.
 Mr. Shiv Vinayak Gupta, Adv.
 Mrs. Bina Gupta, AOR

Dr. S. Murlidhar, Sr. Adv.
 Mr. Harman Sandhu, Adv.
 Ms. Shally Bhasin, Adv.
 Mr. Yaman Verma, Adv.
 Mr. Chaitanya Safaya, Adv.
 Ms. Raveena Lalit, Adv.
 Mr. Prateek Gupta, Adv.
 Ms. Sanjana L.b, Adv.
 Ms. Jyotsna Punshi, Adv.

Mr. S. S. Shroff, AOR

For Respondent(s) Mr. Rishad Ahmed Chowdhury, AOR

Ms. Sheena Taqui, Adv.
Ms. Akansha Saini, Adv.
Mr. Shiv Vinayak Gupta, Adv.
Mrs. Bina Gupta, AOR

M/S. D.S.k. Legal, AOR
Mr. Birendra Saraf, Sr. Adv.
Mr. Samir Malik, Adv.
Ms. Nikita Choukse, Adv.
Mr. Tushar Mehta, Adv.

UPON hearing the counsel the Court made the following
O R D E R

The matters stand adjourned to first week of
February, 2025.

(RADHA SHARMA)
ASTT. REGISTRAR-cum-PS

(DIVYA BABBAR)
COURT MASTER (NSH)